

60:40. The 1st installments of Government of India share amounting to ₹ 17.123 crore during 2015-16 and ₹ 19.755 crore during 2017-18 were released to the Government of Rajasthan for assistance to S. P. Medical College, Bikaner and Jhalawar Medical College and Hospital, Jhalawar, respectively.

### **Budgetary provision of NRHM**

†311. SHRI RAM NATH THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the budget of the country in this year under National Rural Health Mission (NRHM);

(b) whether the Ministry pays attention to the fact that the backward States where there is acute shortage of basic health facilities will be allocated more and more funds at the time of budget allocation; and

(c) if so, the standards set for the allocation of funds and ways through which these standards are complied with?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) National Rural Health Mission (NRHM) has been subsumed under National Health Mission (NHM). The Budgetary Estimate (BE) under National Health Mission (NHM) is ₹ 21,940.70 crore for the F.Y. 2017-18.

(b) and (c) Yes. The Ministry pays attention to the fact that the States where there is acute shortage of basic health facilities are allocated more funds at the time of budget allocation. In this regard, it may be noted that under NHM, annual resource envelope of a State is decided based on its population and a weight-age factor which depends on area of the State, health lag/socio-economic backwardness.

Details of the formula approved for the allocation of funds are given in Statement.

### ***Statement***

1. Formula for allocation of funds under NRHM-RCH Flexible Pool:—

Allocation of funds to the States under NRHM-RCH Flexible Pool is done on the basis of population with some additional weightage to States on account of socio-economic backwardness/health lag. The weightage given to the States are as under:—

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† Original notice of the question was received in Hindi.

Category States	Weightage
Empowered Action Group (EAG) Large States of Uttar Pradesh, Madhya Pradesh, Bihar, Rajasthan, Odisha	1.3
Jharkhand, Chhattisgarh (EAG States)	1.5
Eight NE States including Sikkim and 3/Hilly States (Uttarakhand, Jammu and Kashmir and HP)	3.2
Small UTs (Lakshadweep, Daman and Diu, Dadra and Nagar Haveli and Andaman and Nicobar Island)	3
Other States/UTs receive funds without any additional weightage	1

2. Formula for allocation of funds under National Urban Health Mission Flexible Pool: The allocation under NUHM is done on the basis of urban population and urban slum population giving weightage in the ratio of 50:50 to both the components.

### **Regulating e-pharmacy business**

312. SHRI VIVEK K. TANKHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has proposed amendment in regulations for sale of medicines and pharmaceuticals online on an e-platform, if so, details thereof;

(b) whether Government is aware that verification of drugs being extremely cumbersome problems such as sale of counterfeit drugs and psychotropic substances online besides, improper use of medicine will arise in sale of medicines through e-pharmacy;

(c) if so, what measures it proposes to remedy such situations; and

(d) whether Government has ensured requisite infrastructure throughout the country to implement these regulations, if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) to (d) A Sub-Committee had been constituted by the Drugs Consultative Committee (DCC) to examine issues relating to online sale of drugs. The Sub-Committee has submitted its report to the Drugs Consultative Committee. The Sub-Committee has *inter alia* recommended:—

- Creation of a National Portal to act as the nodal platform for transacting and monitoring online sale of drugs.
- Necessity of evolving a mechanism to register e-pharmacies.